Details of Deaths due to Corona

*1172. SHRI AFTAB AHMED, M.L.A.: Will the Health Minister be pleased to state:-

- (a) The district wise deaths occurred due to corona pandemic from 24-03-2020 to 31-07-2021 in the State;
- (b) the district wise deaths occurred in State due to lack of oxygen during the above said period;
- (c) The details of financial assistance provided by the Government to the families who lost their family members due to corona pandemic; and
- (d) The extent of financial assistance provided by the Government to the Doctors, Nurses, whole medical staff and other employees who have served during the COVID 19 pandemic togetherwith the details thereof?

Anil Vij, Health Minister

Sir, a statement is laid on the table of the House.

Statement referred to in the reply to starred question No. 1172

The position regarding the reply in the referred question for Point No. (a) to (d) is given below:-

a) The district wise report of deaths occurred due to COVID-19 from 24.03.2020 to 31.07.2021, is tabulated below:-

| S. No. | Districts | No. of Deaths |
|-------------|---------------|---------------|
| 1. | Ambala | 509 |
| 2. | Bhiwani | 603 |
| 3. | Charkhi Dadri | 128 |
| 4. | Faridabad | 716 |
| 5. | Fatehabad | 462 |
| 6. | Gurugarm | 919 |
| 7. | Hisar | 1037 |
| 8. | Jhajjar | 303 |
| 9. | Jind | 522 |
| 10. | Kaithal | 337 |
| 11. | Karnal | 546 |
| 12. | Kurukshetra | 356 |
| 13. | Narnaul | 153 |
| 14. | Nuh | 120 |
| 15. | Palwal | 153 |
| 16. | Panchkula | 374 |
| 17. | Panipat | 564 |
| 18. | Rewari | 209 |
| 19. | Rohtak | 499 |
| 20. | Sirsa | 465 |
| 21. | Sonipat | 254 |
| 22. | Yamunanagar | 406 |
| Grand Total | | 9635 |

- (b) No death due to lack of oxygen has been reported in the State.
- (c) The State Government is providing the Financial Assistance to the families, who have lost their family members, due to COVID, under the following schemes:

- Ex-gratia compensation of Rs. 2 lacs to Haryana State BPL Card holders, who died due to COVID.
- Special Ex- Gratia Grant of Rs. 5 lacs to the family member(s) of an employee working on regular basis or ad hoc, temporary, work charged, daily wages, honorarium based, Guest Teacher, engaged under Outsourcing Policy Part I and Part II who dies while on active COVID duty.
- Special Compassionate Financial Assistance of Rs. 20 lacs to the families of Corona warriors working on regular basis or ad hoc, temporary, work charged, daily wages, honorarium based, Guest Teacher, engaged under Outsourcing Policy Part I and Part II who dies while on active COVID duty, especially related to management of COVID or maintenance of essential services.
- Life Insurance cover of Rs. 50 Lacs to healthcare providers, including community health workers, deployed for COVID duty under the Government of India's **Pradhan Mantri Garib Kalyan Package:** Insurance Scheme for health Workers Fighting COVID-19.
- (d) Financial Assistance for the healthcare personnel:
 - The healthcare personnel deployed for COVID duty are provided a Life Insurance coverage in amount of Rs.50 Lacs under the Govt. of India's scheme; namely, Pradhan Mantri Garib Kalyan Package: Insurance Scheme for health Workers Fighting COVID-19. Till date, 26 such cases, where healthcare professionals have lost their life have been reported in the State, as tabulated below:

| Doctors | Staff Nurses | Paramedical | ASHA workers | Other staff |
|---------|--------------|-------------|--------------|-------------|
| | | Staff | | |
| 11 | 0 | 8 | 2 | 5 |

- An incentive of Rs. 1000/- per month to ASHA workers and Rs. 500/- per month to ASHA Facilitators since April'2020 are being provided.
- Financial Assistance of Rs. 5000/- to ASHA workers, National Health Mission and Urban Health Mission workers, who have Parivar Pehchan Patra ID, will be provided.

EXECUTIVE SUMMARY

- ➤ Between 24.03.2020 to 31.07.2021 a total of 9635 deaths have occurred due to COVID-19.
- ➤ Since the beginning of COVID pandemic till date, a total of 9662 (Male- 6039, Female- 3622 & 1 transgender) deaths have been reported due to COVID-19.
- ➤ There has been no death reported due to lack of oxygen in the State.
- Financial Assistance to the families, who have lost their family members, due to COVID, under the following schemes:
 - Ex-gratia compensation of Rs. 2 lacs to Haryana State BPL Card holders, who died due to COVID.
 - Special Ex- Gratia Grant of Rs. 5 lacs to the family member(s) of an employee working on regular basis or ad hoc, temporary, work charged, daily wages, honorarium based, Guest Teacher, engaged under Outsourcing Policy Part I and Part II who dies while on active COVID duty.
 - Special Compassionate Financial Assistance of Rs. 20 Lacs to the families
 of Corona warriors working on regular basis or ad hoc, temporary, work
 charged, daily wages, honorarium based, Guest Teacher, engaged under
 Outsourcing Policy Part I and Part II who dies while on active COVID duty,
 especially related to management of COVID or maintenance of essential
 services.
 - Pradhan Mantri Garib Kalyan Package: Life Insurance cover of Rs. 50 Lacs to healthcare providers, including community health workers, deployed for COVID duty.
- A total of **26** healthcare personnel (9 doctors, 2 AYUSH doctors, 8 paramedical staff, 2 ASHA workers and 5 other staff) deployed for COVID duty have lost their lives, who were provided a Life Insurance coverage in amount of Rs.50 Lacs under the Govt. of India's scheme; namely, **Pradhan Mantri Garib Kalyan Package**.

कोरोना के कारण मौतों का ब्यौरा

*1172. श्री आफताब अहमद, एम.एल.ए.:- क्या स्वास्थ्य मंत्री कृपया बताएंगे कि:--

- (क) राज्य में 24.03.2021 से 31.07.2021 तक कोरोना महामारी के कारण जिलावार कितनी मौंते हुई;
- (ख) उपरोक्त अवधि के दौरान ऑक्सीजन की कमी के कारण राज्य में जिला जिलावार कितनी मौंते हुई;
- (ग) सरकार द्वारा कोरोना महामारी के कारण अपने परिवार के सदस्यों को गंवाने वाले परिवारों को दी गई वित्तीय सहायता का ब्यौरा क्या है; तथा
- (घ) सरकार द्वारा कोविड—19 महामारी के दौरान सेवाएं देने वाले चिकित्सकों, नर्सों, पूरे मैडीकल स्टाफ तथा अन्य कर्मचारियों को कितनी वित्तीय सहायता उपलब्ध करवाई गई तथा उसका ब्यौरा क्या है;

अनिल विज, स्वास्थ्य मंत्री, हरियाणा ।

श्रीमान जी, एक विवरण सदन के पटल पर रखा गया है ।

तारांकित प्रष्न सं0 1172 के उत्तर के सम्बन्ध में विवरण

उपरोक्त प्रष्न के उत्तर में बिन्दू न0 क से घ बारे स्थिति निम्न अनुसार है

(क) राज्य में 24.03.2021 से 31.07.2021 तक कोरोना महामारी के कारण जिलावार हुई मौतों का विवरण निम्न प्रकार से है:—

| क0सं0 | जिले का नाम | मौतों की संख्या |
|---------|-------------|-----------------|
| 1 | अम्बाला | 509 |
| 2 | भिवानी | 603 |
| 3 | चरखी दादरी | 128 |
| 4 | फरीदाबाद | 716 |
| 5 | फतेहाबाद | 462 |
| 6 | गुरूग्राम | 919 |
| 7 | हिसार | 1037 |
| 8 | झज्जर | 303 |
| 9 | जीन्द | 522 |
| 10 | कैथल | 337 |
| 11 | करनाल | 546 |
| 12 | कुरूक्षेत्र | 356 |
| 13 | महेन्द्रगढ़ | 153 |
| 14 | नूंह | 120 |
| 15 | पलवल | 153 |
| 16 | पंचकूला | 374 |
| 17 | पानीपत | 564 |
| 18 | रिवाड़ी | 209 |
| 19 | रोहतक | 499 |
| 20 | सिरसा | 465 |
| 21 | सोनीपत | 254 |
| 22 | यमुनानगर | 406 |
| कुल योग | | 9635 |

- (ख) उपरोक्त अवधि के दौरान ऑक्सीजन की कमी के कारण राज्य में कोई भी मृत्यु की रिपोर्ट प्राप्त नहीं हुई;
- (ग) राज्य सरकार द्वारा कोरोना महामारी के कारण अपने परिवार के सदस्यों को गंवाने वाले परिवारों को निम्न स्कीमों के तहत वित्तीय सहायता प्रदान की गई, उनका ब्यौरा निम्न प्रकार से है:—
 - कोरोना बिमारी के कारण मरने वाले हरियाणा राज्य के बी०पी०एल० कार्ड धारकों को 2 लाख रूपये की अनुग्रहपूर्वक अनुदान राषि देने का प्रावधान किया है ।
 - हरियाणा राज्य के कर्मचारी तथा आऊटसोर्सिंग पोलिसी भाग—ा तथा भाग—ा के तहत कार्यरत तदर्थ आधार पर, अस्थायी, वर्कचार्जड, दैनिक वेतनभोगी, अवैतनिक आधार पर तथा गेस्ट अध्यापकों के परिवारों को, जिनकी मृत्यु कोरोना बिमारी में सिक्वय डियूटी

निभाने के कारण हुई उन्हें 5 लाख रूपये विषेष अनुग्रहपूर्वक अनुदान राषि देने का प्रावधान किया है ।

- हिरयाणा राज्य के स्थायी कर्मचारी तथा आऊटसोर्सिंग पोलिसी भाग—ा तथा भाग—ा के तहत कार्यरत तदर्थ आधार पर, अस्थायी, वर्कचार्जड, दैनिक वेतनभोगी, अवैतिनक आधार पर तथा गेस्ट अध्यापकों के परिवारों को, जिनकी मृत्यु कोरोना बिमारी में सिक्रय डियूटी निभाने के कारण एवं विषेषतः कोविड मैनेजमैंट या आवष्यक सेवाओं को करते हुए हुई उन्हें 20 लाख रूपये विषेष वित्तीय अनुकम्पा राषि देने का प्रावधान किया है ।
- प्रधानमंत्री गरीब कल्याण पैकेजः कोरोना बिमारी के लिए जिन स्वास्थ्य सेवा प्रदाताओं, सामुदायिक स्वास्थ्य कर्मियों को नियुक्त किया गया था, को जीवन बीमा का 50 लाख रूपये राषि देने का प्रावधान किया है ।

(घ) स्वास्थ्य कर्मियों के लिए वित्तिय अनुदान

• कोरोना बिमारी के लिए जिन स्वास्थ्य सेवा प्रदाताओं, सामुदायिक स्वास्थ्य कर्मियों को नियुक्त किया गया था उन्हें भारत सरकार की स्कीम प्रधानमंत्री गरीब कल्याण पैकेज के तहत 50 लाख रूपये का जीवन बीमा कवर प्रदान किया है जिसका ब्यौरा निम्न प्रकार से है;

| चिकित्सक | स्टाफ नर्स | पैरामैडीकल स्टाफ | आशा वर्करज | अन्य स्टाफ |
|----------|------------|---------------------|------------|------------|
| 11 | 0 | 8 | 2 | 5 |

- आशा कार्यकर्ताओं को 1000/— रुपये प्रति माह और आशा सहायिकाओं को 500/— रुपये प्रति माह का प्रोत्साहन राषि अप्रैल 2020 से प्रदान की जा रही है।
- राष्ट्रीय स्वास्थ्य मिशन व शहरी स्वास्थ्य मिशन के अंतर्गत कार्यरत कार्यकर्ताओं तथा आशा कार्यकर्ताओं को, जिनके पास परिवार पहचान पत्र आईडी है, को 5000/— रुपये की वित्तीय सहायता प्रदान की जाएगी।